

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NO. 17 OF 2017
IN
APPEAL NO. 169 OF 2015

Dated: 19th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Earth Solar Pvt. Ltd. ...Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Mandakini Ghosh
Ms. Ritika Singhal

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R.1
Mr. Anand K. Ganesan for R.2

ORDER

IA NO. 17 OF 2017

(Appl. for early hearing)

We have heard learned counsel for the parties. It is not possible to list the matter for hearing as of today. Application is dismissed with the liberty to mention in the last week of February, 2017.

**(I. J. Kapoor)
Technical Member**

ts/sh

**(Justice Ranjana P. Desai)
Chairperson**